

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): This is not the last day of his Prime Ministership. Therefore, no statement is required... (Interruptions)...

THE DEPUTY CHAIRMAN: I will allow everyone to make a statement or make a Special Mention. But let us now go ahead with the business that is there before the House. I will now call the Minister, Shri Subodh Kant Sahay because we have to vote on this. Yes, Mr. Subodh Kant.

STATUTORY RESOLUTION SEEKING APPROVAL OF CONTINUANCE IN FORCE OF PROCLAMATION DATED 11TH MAY, 1987, UNDER ARTICLE 356 IN RELATION TO PUNJAB

गृह मंत्रालय में राज्य मंत्री तथा सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्री सुबोध कान्त साहय) : महोदय मैं प्रस्ताव करता हूँ :

"कि यह सभा पंजाब राज्य के संबंध में राष्ट्रपति द्वारा 11 मई, 1987 को संविधान के अनुच्छेद 356 के अधीन जारी की गई उद्घोषणा के 11 मई, 1987 से छः माह की और अवधि के लिए प्रवृत्त बने रहने का अनुमोदन करती है।"

The question was proposed.

THE DEPUTY CHAIRMAN: I thought I could put the Resolution to vote because there was nobody to speak on this now.

SHRI M. S. GURUPADASWAMY (Uttar Pradesh): Madam, may I make a statement? Of course, there is nobody to speak on this. But I would like to make a statement... (Interruptions)...

SARDAR JAGJIT SINGH AURORA (Punjab): Madam, I want to say something... (Interruptions)...

SHRI M. S. GURUPADASWAMY: Madam I want to make a statement... (Interruptions)...

pears that there will not be early elections in Punjab. The National Front wants early elections in Punjab... (Interruptions)... We do not want the continuation of President's Rule any further because it is our experience that situation there... (Interruptions)... has improved. Therefore, Madam, we do not want to participate in the discussion on this... (Interruptions)...

SHRI V. NARAYANASAMY (Pondicherry): Madam, the National Front wanted one year's extension... (Interruptions)... Madam, the National Front wanted a year's extension... (Interruptions)... Now, they say that they do not want it... (Interruptions)...

SHRI M. S. GURUPADASWAMY: Madam, we do not want to be a party... (Interruptions)... to the consent of the House to the continuation of the President's Rule in Punjab... (Interruptions)... Therefore, in protest we are walking out... (Interruptions)...

(At this stage, some hon. Members left the Chamber.)

SHRI V. NARAYANASAMY: Madam, it is politically motivated... (Interruptions)... For political ends they are doing it... (Interruptions)... For political purposes they are doing it... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, order, please... (Interruptions)...

SHRI DINESH GOSWAMI (Assam): Madam, today is the last day of this Session and there should be no tension in the House today... (Interruptions)...

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, he is not walking out? (Interruptions)... He is not joining them?... (Interruptions)...

SHRI DINESH GOSWAMI: I will explain it. Madam, it is not necessary that I should also walk out at the same time... (Interruptions)... I may walk out a little later... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, order... (Interruptions)...

SHRI DINESH GOSWAMI: Madam, I only want to point out that we have always been saying and we have always pointed out that the President's Rule is not the panacea. I would request the Prime Minister to take into account one thing. From the speech of the Home Minister yesterday it appeared that the Government is keeping Assam also out of elections. But I hope that the Prime Minister will realise... (Interruptions)... that Assam was unrepresented in the Ninth Lok Sabha... (Interruptions)... For the first time, Madam, a State is remaining unrepresented in the Ninth Lok Sabha... (Interruptions). Therefore, I would like to plead with the Prime Minister that the Government should reconsider the case of Punjab and go in for elections and also to take a positive attitude and have simultaneous polls in Assam... (Interruptions)... It will be very bad if Assam is kept out of elections or the electoral process. It will be very bad. I do not want to elaborate on it. But I just wanted to make this point... (Interruptions)...

THE DEPUTY CHAIRMAN: You are not supposed to make speeches while walking out!... (Interruptions) This is not the convention... (Interruptions)...

SHRI DINESH GOSWAMI: I will go now... (Interruptions)... But, today being the last day of this Session, Members should have a free atmosphere to make their points... (Interruptions)...

THE DEPUTY CHAIRMAN: I hope you are coming back?... (Interruptions)...

SHRI DINESH GOSWAMI: Yes. I have still five long years left. What I am saying is that we all will go to the battle field and before we meet there, let us discuss things today in an atmosphere of peace... (Interruptions)...

(At this stage, some hon. Members left the Chamber.)

THE DEPUTY CHAIRMAN: Mr. Gopalsamy, do you want to walk out? (Interruptions)...

SHRI V. GOPALSAMY (Tamil Nadu). I won't walk out. (Interruptions)...

THE DEPUTY CHAIRMAN: You won't walk out? (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): We do believe that the Government is adopting double standard in Punjab. Since parliamentary elections are taking place, there is no reason why Assembly elections cannot take place there. Moreover, Madam, I have the information that the Government of Punjab has ordered... (Time Bell rings) elections in three cities of Punjab. Therefore, I believe that the postponement of Assembly elections in Punjab is a clear case of political opportunism and an example of double standard on the part of the present Government. And as a protest we walk out.

(At this stage, some more hon. Members left the Chamber)

SHRI V. GOPALSAMY: Despite the efforts made by some people—I don't mean the Prime Minister—who have moved Heaven and earth to prevent elections for the Parliament, I hope the poll will take place for Parliament. Therefore, simultaneously Punjab elections should be held.

Therefore, I oppose this move, and as a protest we walk out.

(At this stage, some more hon. Members left the Chamber)

THE DEPUTY CHAIRMAN: I shall now put the Statutory Resolution to vote.

श्री बटल बिहारी बाजपेयी (मध्य प्रदेश): हम लोग क्यों वाक आउट नहीं कर रहे हैं मैं इसके बारे में भाषण दे सकता हूँ।

SARDAR JAGJIT SINGH AURO-RA: Madam,... (Interruptions) ...

THE DEPUTY CHAIRMAN: I will allow you. Please go back to your seat. You don't know there is the Third Reading also. Please go back. You know so much. Unfortunately... (Interruptions)

The whole trouble is that in this House when Members are speaking we have confusion, when Members are walking out we have confusion, and... (Interruptions) I will allow you and I will allow other two people who want to speak.

श्री बटल बिहारी बाजपेयी: महोदय, मैं भाषण नहीं करना चाहता। लेकिन जो वाक आउट कर रहे हैं वे क्यों वाक आउट कर रहे हैं, इसलिए भाषण कर रहे हैं। तो हम वाक आउट क्यों नहीं कर रहे हैं, मैं इस बारे में भाषण कर सकता हूँ।

उपसभापति: बटल जी, फिर, तो बहुत ज़रा भाषण करेंगे। सरदार जगजीत सिंह अरोड़ा।

SARDAR JAGJIT SINGH AURO-RA: Thank you, Madam Chairperson.

I oppose this Resolution which has just been introduced. But in spite of just opposing it I have something constructive to suggest, and I hope the Prime Minister who is present here will give it due consideration.

To begin with, I would like to compliment the Prime Minister for having taken the initiative to get a dialogue going with various groups and people in Punjab. It is a great pity that that dialogue has not produced any results, the reason being that the

people concerned were not certain how long this Government will last and whether the decision taken by this Prime Minister would go through the Parliament or not. That is the correct position.

The next point I want to make is that we still have a great deal of confidence generally in the people of Punjab, and during the period whether it is going to be a Caretaker Government or otherwise, I want to request him that he continues with his initiative and try to work out a programme so that elections both to the Assembly and Parliament can be held by the end of May when elections are held for the new Parliament in the rest of the country.

I am sure and I am certain that if proper measures are taken to re-establish confidence, if proper measures are taken to bring the present situation, if not to normalcy but closer to normalcy for elections, in that place, the results that will come out would be edifying, and not disappointing.

Therefore, my request is that a time-bound programme should be drawn up so that elections can be held both for Assembly and Parliament. If this opportunity is not taken, Punjab will not be represented from July next year because this will go on longer—either in the People's House, the Lok Sabha or in the Rajya Sabha. The only Members would be the Nominated Members. And I would like to stress by requesting him in this regard. Thank you, very much.

श्री हरबेन सिंह (पंजाब) महोदय, पंजाब में पंजाबी लेक्चर पेपर "प्रजीत" जिसका संपादक लार्जेंट सकलेशन है, आज उसके बारे में मुझे सरकार से एक बात कहनी है। जिस इंडियाजी से इस "प्रजीत" प्रकाशित हो चुका है या "हिंदी प्रकाशन" से रोकना या रहा है वह एक बहुत ही गलत तरीका

है। सरकार के पास बहुत से लोगल क्लेडिंग हैं जिससे उसके ऊपर आक्रांती लगाई जा सकती है कि उसमें मलत खबरें न छपी जाएं। लेकिन जिस बंन से वहां की एडमिनिस्ट्रेशन और सरकार "अज्ञात" प्रखबार को रोकना चाहती है उससे मुझे है कि कहीं ऐसा न हो कि पंजाबी लेखक चाहते हैं और सरकार के अंदर इस किस्म की कंफ्रंटेशन पैदा हो जाए जिससे वहां चल रहे इजीटेशन को आतंकवाद को और बढ़ावा मिले। प्रजासत्ता जी वहां बंटे हुए हैं, मुझे उन से यह कहना है कि वे इस चीज को सीरियसली लें। वहां पर पंजाबी लेखक लखें और गवर्नमेंट के अंदर बहुत तनाव पैदा हो चुका है, कहीं ऐसा न हो कि एक नया एजीटेशन वहां शुरू हो जाए। इसकी तरफ भी आप ध्यान दीजिए और ठीक करिए। पंजाबी लेखक पंजाब में "अज्ञात" का सिगल लाजस्ट सर्कुलेशन है। वो लाख से ज्यादा इसका सर्कुलेशन है और 10 से 15 लाख इसकी रीकरशिय है।

SARDAR JAGJIT SING AURO-RA: Madam, I would like to support Shri Hanspalji on this issue. There is no doubt in my mind that it is a very rational paper and it should not be victimised. Efforts should be made to let it come out fairly freely without any restriction because if restrictions are placed, this paper will lose its credibility. And it is the only Punjabi paper which had really taken a very, very rational view on the Punjab situation; it should not be dealt with in the manner it is being done.

SHRI KAPIL VERMA (Uttar Pradesh): Madam, as a press man, I would earnestly seek the intervention of the Prime Minister on this issue because it concerns the freedom of the press. And a very large number of newspaper men are being threatened and some being killed also. Madam, you must be reading in the newspapers the reports that are coming from various parts of the State. Journalists are under great pressure

of terrorists. Yesterday, I did interrupt the Minister of State for Information and Broadcasting and Home Affairs. When he was talking about these restrictions. And I pointed out that even the terrorists are able to dictate what type of dress the girls reading the news on the TV should wear, what type of dress women students should wear in the colleges. They are able to dictate everything. Overnight the official language of the State is changed to Punjabi alone at their Orders. The sign-boards in English or Hindi are disappearing even in Punjab Government Secretariat. I am only just now on a limited question of newspapers. I know the Prime Minister is a friend of the newspapermen. The freedom of the press is involved, and you must ensure protection for them in the legitimate discharge of their duties. There is a greater amount of pressure now. I would earnestly request the P.M. to please get in touch with the various newspaper organisations and talk to the newspapermen actually working in the field and give them protection because these officers dealing with the Press trained in the Old British method, function in a different manner altogether. They are not sensitive enough to the real and delicate issues. We should not do any such thing as pointed out by my friend. It will provide fodder to the terrorists agitation. So, please ensure for God's sake that the rights of the pressmen are protected and they are given protection in the healthy discharge of their duties both in Punjab and Haryana. In Haryana also a lot of things are happening there. So, please give protection particularly to those Journalist who are under great pressure and threat from terrorists. This I can tell you, because I functioned in Chandigarh for two years. I know what it is. So, please do something and give them protection so that they can work properly.

SHRI B. L. PANWAR (Rajasthan): While supporting Vermaji have one

[Shri B. L. Panwar]

instance to quote regarding the pressure of terrorists upon the press. On 5th January, 1991 'Rajasthan Patrika' was compelled to issue a note to the effect that terrorists will not allow water to flow in the Indira Gandhi Canal. If water is allowed to flow, all persons concerned will be taken to task. Such type of a press note has come in 'Rajasthan Patrika' of 5th January, 1991. So the protection is very essential so far as press people are concerned. It should be checked and I hope the Hon. Prime Minister will look into it.

SHRI KAPIL VERMA: Madam, I want to know from when and why radio and television are following the orders of the terrorists. (Interruptions).

THE DEPUTY CHAIRMAN: Let the Prime Minister answer.

SHRI KAPIL VERMA: What are officials dealing with newspapers doing? I want the Prime Minister to tell us why all this is happening.

SHRI SAT PAUL MITTAL (Nominated): Madam, I want to say something. प्रेस की आजादी की बात चल रही है। अगर आप देखें, पिछले चंद सालों में प्रेस की आजादी ... (व्यवधान)

THE DEPUTY CHAIRMAN: We are not talking about "प्रेस की आजादी" It is limited about the terrorists.

SHRI SAT PAUL MITTAL: I am going to limit myself with terrorists. But I would like to touch upon what the terrorists are doing to harass and embarrass the press people. It will ultimately come down to press.

अगर आप देखें, पिछले चंद सालों में लाला जगत नारयण की मौत के बाद जो कि "हिंदू समाचार" के संचालक भी रहे, इस हाकस के दो भाई भी रहे पंजाब में एजुकेशन मिनिस्टर भी रहे

पंजाब के बड़े भारी नेताओं में से रहे, उनकी मौत से लेकर आज तक दर्जनों इम्प्लाइड लोग जो प्रेस के संचालक रहे हैं सबको कत्ल किया जा चुका है। सबसे ज्यादा अगर किसी अखबार के कर्मचारियों का जानी माली नुकसान हुआ है तो वह "हिन्दू समाचार" जो न कि नार्दन इंडिया में है उसका हुआ है।

... (व्यवधान) ...

उनके लड़के रमेश का भी कत्ल किया गया, उनके हाकस की मांग की गई। उनका करेस्पॉन्डेण्ट का कत्ल किया गया। जहाँ तक प्रेस की आजादी का संवत् है कोई भी इस सदन में ऐसा मुँबर नहीं होगा जो इस बात की हिमायत नहीं करेगा कि प्रेस की आजादी न सिर्फ बहल होनी चाहिए बल्कि सुरक्षित होनी चाहिए। लेकिन एक बात मैं जरूर कहना चाहता हूँ मैंने पंजाब सरकार के कर्मचारियों से, आला कर्मचारियों से बात की है। उन्होंने यह जवाब दिया कि खबर वालों को बुलाकर हम कहते हैं कि ये खबरे न छापें। लेकिन खबरे वे छापते हैं डर के मारे। टेलीफोन जाता है उनका कि हम यह खबर भेज रहे हैं, पूरी की पूरी छपनी चाहिए। छपनी ही नहीं चाहिए, यह फ़लां पेज पर छपनी चाहिए, फ़लां कालम प छपनी चाहिए और वे बेचारे प्रेस वाले डर के मारे, अपने खोफ़ से अपने जान माल के डर से उस खबर को छापते हैं। वे खबरें ऐसी होती हैं, जिससे सेंसेशन फैलाने वाली बात होती है, जिससे लोग हैरास हो जाएँ, जिससे लोग खोफ़जदा हो जाएँ, जिससे लोग परेशान होकर भागें। एक यह भी कारण है, कि अमृतसर, जलंधर और लुधियाना से लोग बड़ी तादाद में निकलकर, दिल्ली हरियाणा और राजस्थान की तरफ जा रहे हैं उन खबरों को पढ़कर। तो उस अमृतसर ने मुझे यह बताया कि अखबार वालों ने अपनी मजबूरी जाहिर करते हुए मुझे यह कहा कि इसमें तो अब सरकार को ही कुछ करना होगा। कुछ ऐसे हालात बनाने पड़ेंगे जिससे हम खबरे न छापें। इसलिए सरकार ने यह कीड आफ़ कंडक्ट बनाया है। मैं दूरदर्शन और आल

इंडिया रेडियो की बात नहीं करता ।
प्राइम मिनिस्टर साहब जरा ध्यान दें ।
आजकल जो जलंधर से आल इंडिया
रेडियो और दूरदर्शन दोनों के जो न्यूज
पढ़ने वाले हैं वे नमस्कार नहीं कहते ।
पहले होता था कि खबर खत्म हुई और
"नमस्कार" अब वे नमस्कार नहीं कह
सकते । जलंधर सुन लीजिए । क्योंकि
उनको टेरोरिस्टों ने कहा कि यह "नमस्कार"
कहाँ से आ गया । वह बंद करो । यह
नहीं कि 26 जनवरी को सण्डा लहराने
वाली हेड मिस्ट्रेस को कत्ल किया जाता है,
काटा जाता है, बल्कि उसकी कोई बात
ही नहीं बरता । मैं यह कहता हूँ कि
पहले दूरदर्शन और आल इंडिया रेडियो
जो कि सरकार के अपने दूरादे हैं उनको
हकम होना चाहिए कि किसी दबाव में
किसी टेरोरिस्ट के दबाव में किसी मिलिटेंट
के दबाव में आकर अपनी बात को न
बदलें । जहाँ तक प्रेस का सवाल है उनकी
पूरी सुरक्षा देनी चाहिए, करेस्पोंडेंट्स को
भी देनी चाहिए, हाकर्स तक की देनी
चाहिए । लेकिन यह भी इश्वोर करना
पड़ेगा कि मिलिटेंट के दबाव में और डर में
आकर वे खबरे जो सेंसरशन फ़ैलाने वाली
हों उन खबरों को न पढ़ें ।

श्री कृष्ण लाल शर्मा (हिमाचल
प्रदेश) : महोदया, प्रेस के बारे में एक
बत कही गयी है । मैं इसी में दो शब्द
एड करना चाहता हूँ । चंडीगढ़ में,
पंजाब में, प्रेस के लोग इस समय सेंडविच
हो गए हैं । एक तरफ़ सरकार उन पर
बंधन लगा रही है कि यह, यह आप नहीं
छापो । दूसरी तरफ़ टेरोरिस्ट यह कह रहे
हैं कि हमारा यह आदेश ही छापो ।

अब इस सारी स्थिति में मुझे दो
सुझाव देने हैं । एक तो यह है कि जो
डर के बारे में ऐसी चीज़ें किये की जा रही
हैं, जिसमें चाहे रेडियो, चाहे दूरदर्शन, चाहे
प्रेस के लोग हैं—अब "अजीत" के बारे में
कहा गया । मैं इस पक्ष में हूँ कि कोई
पाबंदी लगनी चाहिए, लेकिन अगर कोई
टेरोरिस्ट को ही स्लोइफ़ाई करें, अब जे-

किट रिपोर्टिंग न करें, न पंजाब के प्रेस
को जिससे हानि पहुंचती हो, से ऐसी बातें
कोई बातें छापी जाएं या कहीं जायें,
तो सरकार को उसके ऊपर दबाव
लेना चाहिए ।

लेकिन ऐसी कुछ बातें, जिनमें
रिपोर्टर या जर्नेलिस्ट रिपोर्टिंग
करना चाहते हैं, उनको अगर टैरिफ़
रोकते हैं, धमकाते हैं, तो मुझे यह
कहना है कि सरकार उनकी सुरक्षा में,
उनकी सेक्यूरिटी के लिए, उनकी रक्षा के
लिए पूरा इंतजाम करे और अगर
वहाँ पर प्रेसमैन की ऐसी हालत
यह कहते हैं—मुझे कुछ मिल
जिन्होंने कह कि —इससे तो अच्छा है कि
वहाँ टोटल सेंसरशिप लग जाए, न तो
गवर्नमेंट के विकिटम बने, न हम टेरोरिस्ट
के टिकिटम बनें ।

मैं समझता हूँ कि यह स्थिति बहुत
खराब है । प्रेस की आजादी के लिए
हम भी चाहते हैं कि प्रेस की आजादी हो,
लेकिन जो लोग देश की एकता, एकीकरण
और जो लोग सेशनज्म को चाहते हैं,
उनके खिलाफ़ गवर्नमेंट अक्ल में न
ले—मुझे वह कहना है ।

SHRI VIREN J. SHAH (Maharashtra): I find that there are two con-
tradictory situations which seem to
prevail in Punjab, from the way in
which reports are coming. This
morning I had some visitors from
Batala. They live in Batala and
they have been living there all these
years. As you know, Batala in Gar-
daspur district was, once upon a
time, a very highly terrorist-infested
area. I asked them what the situa-
tion there is now. And their reply
was interesting. They said that "for
the last few months, the situation is
much better now. There was a time
when nobody could walk out after
5 O'clock in Batala. Now they could
move about till quite late including
in the villages. The only thing that the

[Shri Viren J. Shah]

army has played in building schools, providing facilities and also creating a feeling of security, is certainly great. But, however, on the other hand, we find that newspaper owners and publishers, or their reporters, or even the Doordarshan and AIR reporters are still afraid and terrified." This is the kind of contradiction and I am not quite sure what the reality is. My friends from Batala said that there is much more apprehension felt about Punjab outside Punjab than in Punjab.

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): And more in this House.

SHRI VIREN J. SHAH: But there large number of areas and villages...

SHRI KAPIL VERMA: Mr. Prime Minister, in air conditioned comforts you can be very happy about it; but I am not happy.

SHRI VIREN J. SHAH: May I submit that there are still areas and villages from where the people have moved out and they have not yet come back because of the feeling that is created. I would like to urge upon the Government for whatever number of days this Government is there—Government remains the Government—to continue to create a situation where people can return so that early elections can be held in Punjab, because nobody wants that Punjab should remain under President's rule for ever. Whether in the Assembly or in Parliament, they must be represented, because we are wedded to democracy and we believe in that. So, this situation has to be created and stabilised. When we hear about newspapers, about radio and the television being under a threat, and when we hear people who believe that peace is returning, we have difficulty in understanding it. Some way out should be found. I appeal to the Government because so far as the AIR and the Doordarshan are concerned at least an impression is being created, because everybody listens

to the radio and most people have the facility to watch television also, and if a change could be brought about, a psychological impact would be created, because people are experiencing in their neighbourhood and they see that peace is returning. And the number of terrorists and militants has also gone down considerably. Similarly, inflow of terrorists and militants from the other side of the border also seems to have been reasonably checked. Today's newspaper report said that there is a red alert on the entire Indo-Pakistan frontier. Whatever may be the reason, I think the Government would know it. According to the newspaper report, the Governor of Jammu and Kashmir has stated that there is red alert not only in Jammu and Kashmir but the entire Indo-Pakistan border which has been ordered. Now whether it is in Jammu and Kashmir or in the entire Indo-Pakistan frontier, I do not know, but my humble request to the Government is to see that at least so far as All India Radio and Doordarshan are concerned, they should be made free from any fear of the militants. Thank you.

श्रीमती बीणा बर्मा : महोदया, पूरे पंजाब में जो आतंकवाद फैला हुआ है, मैं उसी के संबंध में कहना चाहती हूँ कि जब चंडीगढ़ दूरदर्शन और आकाशवाणी के निदेशक श्री तालिब की हत्या हुई उससे पहले से मैं यह हथूँ उठाती आ रही हूँ कि इनको सुझा बड़ावर दी जाये। लेकिन वह बात नहीं सुनी गयी और दूरदर्शन निदेशक मि० तालिब की हत्या हुई। इसके बाद मैंने राज्य मंत्री जी को लिखित में भी दिया कि वहाँ के एक हिन्दी समाचार वाचक (न्यूज रीडर) को वापिस बुला लिया जाये क्योंकि हिन्दी के समाचार वहाँ से प्रसारित करने बंद कर दिए गए थे। लेकिन उसे वहाँ से नहीं बुलाया गया उसको शाब्द एक महिने के लिए सुट्टी पर बुलाया गया। फिर उसको बुलाया जाएगा है, इस कथन से उसको हतबल

हो गया। उसको बराबर मजबूर किया
 वह कहा है कि वह वहाँ जाए। जहाँ
 जाते हैं उसको हत्या हो जाएगी। इस
 बारे में मैंने प्रधान मंत्री जी को लिखित
 में भी दिया है कि उसको सुरक्षा प्रदान
 की जाये, लेकिन आज तक ऐसा कोई कदम
 नहीं उठाया गया है। वह चंडीगढ़ दोबारा
 बसा-बोरा वहाँ उसको फिर हार्ट की
 लकवा हो गयी। वह प्रकला लकवा
 है। वह बामिस दिल्ली आ गया है।
 घुट्टी लेकर अस्पताल में भर्ती है।

मैं चाहूँगी कि यह बिल वापस करने
 से पहले वहाँ के कर्मचारी लोग जो ऐसे
 भ्रान्तिक प्रत्यक्ष के बीच काम कर रहे
 हैं, उनको जल्दी-से-जल्दी सुरक्षा प्रदान
 की जाय।

THE DEPUTY CHAIRMAN: I shall
 put the Statutory Resolution to vote.

HON. MEMBERS: The Prime
 Minister has to speak.

SHRI CHANDRA SHEKHAR:
 Madam, Deputy Chairman, I shall not
 make a long speech. But, I shall like
 to correct certain impressions which
 are totally erroneous. In the very
 beginning, I shall like to say that the
 suggestions that have been made by
 the hon. Member, Gen. Aurora, are
 very welcome. I can assure him as
 well as the whole House that whether
 the Government is for 4 months, 4
 days or 4 minutes, we are continuing
 our efforts. Even today, I have been
 in touch with certain people, and as
 I said in the beginning, I hold the
 same view that the solution to the
 Punjab problem lies in dialogue, nego-
 tiation, mutual trust, cordiality and
 confidence. That has to be established.
 Certain people want to boast them-
 selves to be very brave persons and
 try to fight; I cannot stop them. I am
 doing everything possible, and the ap-
 peal made to the militants had a sub-
 stantial effect. If the Government
 had some more time, perhaps the wish
 of the House, as the hon. Member,
 Shri Viren J. Shah said, would have
 been fulfilled within two months. I
 was quite sure that the problems of

Punjab and Kashmir would have been
 solved to a great extent to the satis-
 faction of the people, so that elections
 could have been held. But, political
 turn, in this House, in this Parliament,
 has made the matters difficult, as Gen.
 Aurora said. But, in spite of that, be-
 cause of everything that has happened
 at the political level, the process is
 continuing and I am glad to say that
 the response of the people, to whom
 I made the appeal, has been tremen-
 dous. I feel many of them think that
 violence is not going to serve any pur-
 pose and they also want to have some
 negotiated settlement of the problem.
 There are certain people who see
 doom everywhere. They don't see
 anything but gloom. I was surprised
 and shocked to hear the remark of
 my friend, Shri Sat Paul Mittal. He
 said that people are fleeing from
 Amritsar. But in Amritsar today even
 at 9 o'clock or 10 in the night, people
 are loitering in the streets. This is
 the situation in Amritsar. I do not
 know from where he got the report.
 Everyday, I get 24 hours' report of
 the situation in Amritsar, Chandigarh,
 Jalandhar and Ludhiana. During the
 last six weeks, there has not been a
 single incident in these four major
 cities of Punjab and Chandigarh. I
 am surprised that if Members in this
 House give such a wrong report, then
 it becomes very difficult to create con-
 fidence among the people.

SHRI SAT PAUL MITTAL: Mr.
 Prime Minister, are you sure the re-
 ports are correct?

SHRI CHANDRA SHEKHAR: Yes,
 I am quite sure.

SHRI SAT PAUL MITTAL: You are
 not correct about Ludhiana. I can cite
 an example right now.

SHRI CHANDRA SHEKHAR:
 Please sit down. I am not going to
 be bullied by this type of talk. I am
 quite sure that... (Interruptions).

SHRI SAT PAUL MITTAL: I re-
 sent this remark. This is very wrong
 ... (Interruptions). I seek the protec-
 tion of the Chair... (Interruptions).

SHRI SYED SIBTEY RAZI (Uttar Pradesh): It is not fair on the part of a person occupying such a high office to refer to an hon. Member like this. (Interruptions)

SHRI CHANDRA SHEKHAR: I say that any cowardice from this House creates a wrong psychology in the country. This country is not to be bullied by any terrorists. If an impression is sought to be created in the House that the Government has bowed down to the terrorists, it is not against the Government; it is against the very psychology of the people of this country. I say this with all sense of responsibility that during these four months...

SHRI SAT PAUL MITTAL: Mr. Prime Minister, I only confined myself to your remark that I am trying to bully you. That was not the correct thing to say, coming as it does from the Prime Minister.

SHRI CHANDRA SHEKHAR: If not trying to bully, you are trying to mollify me, which is not going to happen. If this word is not proper, it can be changed.

The point I am making is this. In the last few years, after six in the evening, not one soul could be seen in Amritsar. But today—I say this with all sense of responsibility—after nine in the night, people, men and women, move about freely in Amritsar City. I say this not on the basis of reports coming from the agencies, but from reports that I get from the people of Punjab. My hon. friend, Mr. Viren Shah, just now referred to Batala, was one of the most active terrorist centres in Punjab. Today, the situation has changed.

In regard to newspapers, I agree with my friend that newspapers should be given all protection. I want to assure my hon. friend, Mr. Kapil Verma. The newspaper men came to me, specially, from Jalandhar. Every security has been given to them. In the case of the All-India Radio and Doordarshan personnel also, security

has been given. I do not know where from he gets this news. If a particular person has heart attack, he can be treated, or, he can be transferred. But that cannot be the issue of security in Punjab. The All-India Radio and Doordarshan personnel have been given all security.

Madam Deputy Chairman, the situation is fast improving. To judge this, no other criterion is better than this. Four months back, the number of killings per day in Punjab was between 25—30. Today, the number of killings per day in Punjab is 5. I do not know whether these are terrorist killings or otherwise. But if you keep on saying all the time that the situation has deteriorated, that things are not under control and that the Government is not doing anything, I cannot help it.

Mention has been made about 'Ajit'. I have full sympathy for every newspaper. But Madam; no newspaper can be allowed to serve as the bulletin of the terrorists, or, as the bulletin of the people, who plead against the very integrity and sovereignty of the nation. We have not made any illegal attack on 'Ajit'. But if they publish something which is against the interests of the country, we have to take certain measures. We are doing this in a clandestine manner. I was surprised at what my friend—for whom I have great respect—said: if anything is done against 'Ajit', it is against Punjabis. I hardly think that 'Ajit' is the true representative of Punjabi culture and that the people all over Punjab feel that if something is done against 'Ajit', it is against the Punjabis. (Interruptions) Nothing illegal is being done. But if certain things are published, those copies are not allowed to be circulated. This is within the law. (Interruptions)

SHRI KAPIL VERMA: You should remove the terror and the pressure on the newspapers. This is all I say. (Interruptions)

SHRI CHANDRA SHEKHAR: Whatever they have demanded has been done. If there is terror, it is quite natural. *(Interruptions)*

SHRI KAPIL VERMA: It is a question of reality. People are being killed. *(Interruptions)*

SHRI CHANDRA SHEKHAR: You have mentioned about the revered leader of the newspaper world, the late Lala Jagat Narain. He was not killed yesterday. I would have been very glad if my friend had been very enthusiastic at that time to protect Lala Jagat Narain. I cannot protect him today. Let me know who has not been protected during the last four months? All the time, questions are being raised which are totally irrelevant. Lala Jagat Narain's son was not killed in the last four months. Therefore, let them not raise questions which I am not obliged to answer. The problem is more serious. As the hon. Member, Mr. Aurora, said that the people say that the Government of 54 or 62 members, a minority Government, perhaps will not be able to do much, I know that I cannot get things passed in the Lok Sabha but in spite of that from administrative measures nothing better could have been done in the last four months and if this Government continues for another two months, the situation will further improve in Punjab. I am sure, Madam Deputy Chairman, getting the cooperation from this House a situation will come when the elections may be possible even in Punjab, but we should give the true picture about Punjab. You should not be taken by apprehensions, misgivings or total rumours that are being spread in certain quarters.

The situation is fast improving not only in Punjab but in Kashmir also and the days are not far off when

there will be normalcy in that part of the country and the people will enjoy all the fruits of democracy.

THE DEPUTY CHAIRMAN: I shall now put the Statutory Resolution to vote.

The question is:

That this House approves the continuance in force of the Proclamation issue by the President on the 11th May, 1987, under article 356 of the Constitution in relation to the State of Punjab, for a further period of six months with effect from the 11th May, 1991.

The motion was adopted.

THE SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL, 1991.

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Madam, I move:

"That the Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954, as passed by Lok Sabha, be taken into consideration."

The question was proposed.

SHRI DIPEN GHOSH (West Bengal): Madam, I want to seek one clarification. *(Interruptions)*.

THE DEPUTY CHAIRMAN: There is a letter from Shri S. S. Ahluwalia who has moved an amendment. He is not there. So I do not think he is wanting to move it. Yes, Mr. Dipen Ghosh.

SHRI DIPEN GHOSH: I have to seek a clarification. *(Interruptions)*. Mr. Swamy may know many things